## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. M.A. 210 of 1996 O.A. 674 of 1996

Date of order: 8.8.2006

Present

Hon'ble Mr. B.V. Rao, Judicial Member Hon'ble Dr. A.R. Basu, Administrative Member

MANIK LAL DEY

- VS - .

**'UNION OF INDIA & ORS. (E.RIy)** 

For the Applicant

. Mr. B. Mukherjee, Counsel

For the Respondents

Mr. M.K. Bandyopadhyay, Counsel

## ORDER

## Per Mr. B.V, Rag, 1M:

Ld. Counsel for both sides present.

- 2. The Ld. Counsel for the applicant submitted that the prayer of the applicant had already been granted.
- 3. Hence the matter is dismissed being infructuous. No costs.

MEMBER(A)

MEMBER(I)